

addition to NPK, gave on an average additional yield of 3 to 5 q/ha of wheat, over the application of full doses of NPK.

The above data illustrate the need for judicious and balanced fertilisation of crops.

Government Accommodation for employees owning houses

*414. CHOWDHRY BALBIR SINGH:

SHRI MEETHA LAL PATEL:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have allowed the house owning employees of Central Government to retain their Government accommodation;

(b) whether certain associations of employees of Central Government have protested against this decision; and

(c) whether Government propose to reconsider this decision?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The house-owning officers are eligible for allotment of Government accommodation on certain terms and conditions.

(b) Yes, Sir.

(c) No, Sir.

Rehabilitation of refugees in Andaman and Nicobar Islands

*415. SHRI SAMAR GUHA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether many refugees from former East Pakistan, who have been kept for years in different refugee camps made repeated appeals to the Government for their rehabilitation in Andaman and Nicobar group of Islands;

(b) whether the Central Government had constituted a very high powered Committee to study in depth the issue of rehabilitation of former East Pakistan refugees in Andaman Islands;

(c) whether that Committee recommended to the Government for taking steps to rehabilitate 150,000 refugees by 1972 in Andaman Islands;

(d) if so, facts about the recommendation of the Central High Power Committee and the extent of implementation of its recommendation; and

(e) the present policy and programme of rehabilitation of East Pakistan refugees in the Andaman Islands?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir. Some representations were received from refugees of two camps, viz., Deoli and Tawa Projects, for rehabilitation in Andaman Islands.

(b) Yes, Sir. An Inter-Departmental Committee was constituted in 1964.

(c) No, Sir. That Committee recommended reclamation of land in Andaman Island for rehabilitating about 6250 families of migrants/repatriates by the end of IVth Plan.

(d) The Committee also recommended for subsequent Plans the reclamation of land for resettlement of about 10,000 migrant/repatriate families.

The upto-date extent of implementation is as below:

Name of Island	Area reclaimed	Families settled
(i) Middle Andaman	2050 acres	339 migrant families from former East Pakistan.
(ii) Neil	1090 acres	100 migrant families from former East Pakistan.
(iii) Little Andaman	2284 acres	381 families (366 migrant families from former East Pakistan and 15 repatriate families from Sri Lanka).
TOTAL	5424 acres	820 families

(e) The present policy is to undertake rehabilitation only to the extent land is released for deforestation for this purpose, which is regulated by consideration of ecological factors. During the current financial year, 415 acres of land have been released to rehabilitate sixty migrant/repatriate families in Little Andaman.

Sites allotted or sold to All India Congress Committee

*416. SHRI SHIV SAMPATI RAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number and other particulars of various sites allotted or sold to All India Congress Committee and its different wings;

(b) the price at which sold or the rent being charged for the sites so allotted or sold;

(c) whether Government have ensured that this price or rent is not too low;

(d) the extent to which the AICC or their different wings are in arrears of rent or have not so far paid the sale price and the steps taken to recover the same; and

(e) whether Government propose to look into each such case of sale or allotment and take appropriate action, and if so, the particulars thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (e). 7792.251 sq. metres of land in Dr. Rajendra Prasad Road institutional area was allotted to Jawahar Bhavan Trust for All India Congress Committee Headquarters and bungalows No. 3, Raisina Road and Nos. 2 & 4, Dr. Rajendra Prasad Road were sold to them.

In addition, a number of residential units were allotted on rent to A.I.C.C. and its wings as per statement enclosed.

Land was allotted at the rate of Rs. 149.50 per sq. metre and the bungalows were sold at the depreciated cost mentioned below:

(i) Rs. 96,212/- for 3, Raisina Road.

(ii) Rs. 1,18,980/- for 2 & 4 Dr. Rajendra Prasad Road.

The rate for land is too low. Residential units were given on rent as per policy of Government and deviations made have been indicated in the statement laid on the Table of the House. [Placed in Library. See No. LT-660/77].

Premium for land, depreciated cost of bungalows and ground rent for one year have been paid by the A. I. C. C. for the Dr. Rajendra Prasad Road institutional area plots. They are, however, in arrears of rent to the extent of Rs. 30,161.21 in respect of the